

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A. No. 8 and 10 in CIVIL APPEAL NO(s). 1655 OF 2004

CHAIRMAN-CUM-MD M/S.WESTERN CO.LTD & ANR

Appellant (s)

VERSUS

M.P.ELECTRICITY BOARD & ORS.

Respondent(s)

( For directions and office report )

Date: 18/07/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE C.K. THAKKER

For Appellant(s)

Mr. Anip Sachthey,Adv.

For Respondent(s)

Mr. Rohit K.Singh, Adv.

Mr. Sakesh Kumar, Adv.

Mrs. Yogmaya Agnihotri, Adv.

Mr. D.K.Sinha, adv.

Mr. C.D. Singh,Adv.

UPON hearing counsel the Court made the following

O R D E R

Call the matter after four weeks, as jointly requested by both the parties.

(Shashi Sareen)

(Vijay Aggarwal)

Court Master

Court Master